

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

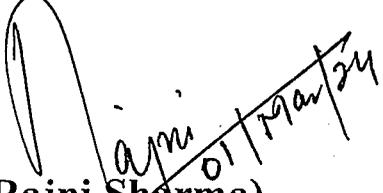
(Office of Secretary to Hon'ble Disciplinary Committee under Advocate Act Jammu Wing)

No: 06 /SHDC/HCWJ/2024

Dated:- 01.03.2024

It is for the information to all the concerned, that, the complaints filed in terms of the Advocates Act, 1961, shall be placed, before Hon'ble Disciplinary Committee of Jammu Wing of High Court of Jammu & Kashmir and Ladakh at Jammu on 02.03.2024 at 4 pm.

All concerned to note.


(Rajni Sharma)

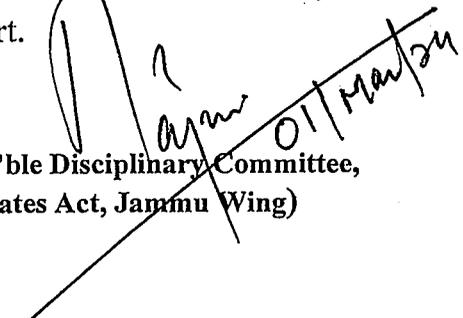
Joint Registrar/Judicial/Protocol
Secretary, to Hon'ble Disciplinary Committee,
(Under Advocates Act, Jammu Wing)

No: 47-52 /SHDC/HCWJ/2024

Dated:- 01.03.2024

Copy to the:-

1. Secretary to Hon'ble Mrs. Justice Sindhu Sharma, Judge, High Court of Jammu & Kashmir and Ladakh (Chairman), Hon'ble Disciplinary Committee for information of Her Ladyship.
2. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Judge, High Court of Jammu & Kashmir and Ladakh (Member), Hon'ble Disciplinary Committee for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice Mohd Akram Chowdhary, Judge, High Court of Jammu & Kashmir and Ladakh (Member), Hon'ble Disciplinary Committee for information of His Lordship.
4. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh at Jammu, for information.
5. Joint Registrar Judicial, High Court of Jammu & Kashmir and Ladakh at Srinagar, for information.
- ✓ 6. In charge NIC, High Court of Jammu & Kashmir and Ladakh at Jammu, for uploading the same on the official website of High Court.


Secretary, to Hon'ble Disciplinary Committee,
(Under Advocates Act, Jammu Wing)